## COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017</u> <u>AND</u> <u>APPEAL NO. 14 OF 2017</u>

Dated: 18<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

## APPEAL NO. 54 OF 2017 & IA NOS. 153 & 152 OF 2017

M/s Lord Chloro Alkai Ltd. & Ors. Vs.				Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri		
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley for F	R-1	
		Mr. Shubham Arya		
APPEAL NO. 14 OF 2017				
Rajasthan Textile Mills Association Vs.				Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors.				Respondent(s)

- Counsel for the Appellant(s) : Ms. Swapna Seshadri
- Counsel for the Respondent(s) : Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-1

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd